



Space Law

Blog Writing Competition

organised by

DNLU Student Law Journal

in collaboration with



Knowledge and Supporting partner

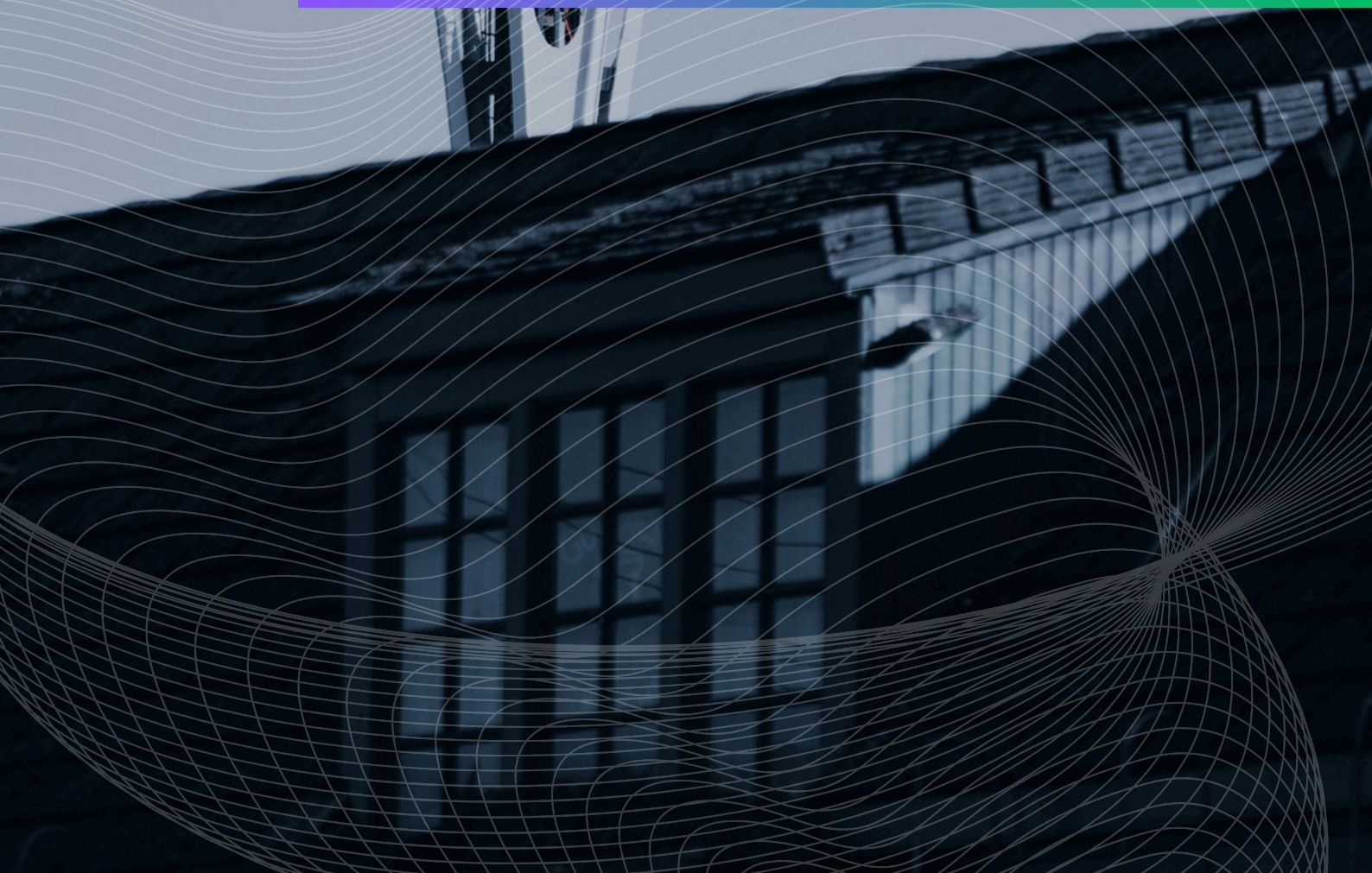


Centre for Research in Air and Space Law, MNLU, Mumbai



ABOUT DNLU

Dharmashastra National Law University, Jabalpur, was established in 2018 as the second National Law University in Madhya Pradesh after NLIU, Bhopal. DNLU strives to achieve, impart, and disseminate the best knowledge of the law and to establish itself as a premiere institute in the promotion of research and academic culture. Additionally, the University aims at the holistic development of the students by constant engagement in numerous curricular, extracurricular and co-curricular. The University works collectively to transform its vision into reality.



ABOUT DNLU-SLJ



Dharmashastra National Law University- Student Law Journal (DNLU-SLJ) is a peer-reviewed, student-run academic journal with the mission of disseminating high-calibre research in law and allied disciplines, including comparative, global, and transdisciplinary views. As a flagship initiative of Dharmashastra National Law University, Jabalpur (DNLU), the Journal was conceived to provide a unique platform for the expression of opinions, thoughts, and views of the student fraternity through publications in the forms of scholarly articles, research papers, book reviews, and case studies.

The Hon'ble Chief Justice of Madhya Pradesh High Court is the "Patron-in-Chief" and the Hon'ble Vice Chancellor Sir, Prof. Manoj Sinha is the Patron of the Journal.

Moreover, the Advisory Board of the Journal has an esteemed panel of Prof. Richard Albert, Prof. Yaniv Roznai, Prof. Prabhakar Singh, Mr. Abhijit Das, and Mr. Ajar Rab amongst others.



ABOUT BLOG WRITING COMPETITION 2024

DNLU-SLJ is honoured to have a collaboration with Seven Seas Partner LLP to organize a Blog Writing Competition. The vision and foresight of the esteemed organization inspire us to strive for excellence. We trust that the unparalleled expertise of Seven Seas Partner LLP will act as our guiding light in recognising and honouring the best talents of the country who shall be the pillars of the future of Space Law. It would be open to all the students enrolled in various universities and colleges across the country.

MNLU's CRASL is one of the leading centres in the Space Law sector and has contributed significantly to this multifaceted sector. Therefore, we are elated to have them as our Knowledge and Support Partner.

For the first edition of the Competition, the theme is ‘Space Law and its Development in Indian Scenario.’

The following are the proposed Sub-themes:

1. Analyzing the Role of recently released IN-SPACe Guidelines
2. The growing intersection of Insolvency Laws and Space Laws in the Indian Market
3. Artemis Accords and India
4. Space Debris Management by Indian Companies
5. Privacy Concerns in the Indian Space Sector
6. Liability and Insurance claims in the Indian Space Sector

The above-mentioned sub-themes are only suggestive in nature.

We encourage holistic research and welcome submissions on any relevant topic related to Space Law and its development in the Indian Paradigm. All submissions will go through a rigorous review process and editing by the Editorial Board.

IMPORTANT DATES



July 2024 —○

Registrations Open



August 2024 —○

Closure of Submissions and
Registration Fee Payment



September 2024 —○

Declaration of Results

COMPETITION DETAILS

- **Registration Fee**

The registration fee for the Participants is Rs. 200 for single Authorship and Rs. 300 for co-Authorship (up to 2 Authors)

- **Eligibility**

Students enrolled in various UG/PG/PhD programs in various universities and colleges are welcome to participate in the Competition.

SUBMISSION GUIDELINES

- Submissions are accepted electronically in MS Word (.doc/.docx) format. Submissions must be uploaded to the submission form attached below.
- Original submissions are invited from undergraduate and graduate students, research scholars, academicians and practitioners. Submissions may be co-authored by a maximum of two authors.
- Our policies on academic writing reflect our commitment to academic integrity and fairness. The use of AI and AI-assisted technologies in the writing process is prohibited due to concerns about the authenticity and originality of submitted work.

SUBMISSION GUIDELINES

- The Journal follows a zero-tolerance towards plagiarism. Adherence must be given to the University Grant Commission (Promotion of Academic Integrity and Prevention of Plagiarism in Higher Educational Institutions) Regulations, 2018. In case of non-compliance with the UGC's policy, the articles will be rejected.
- The word limit for the submission is 1000-2500 words, exclusive of the end-notes. The Manuscripts shall not exceed more than 10% of similarity content.
- The main body of the manuscript should be in Times New Roman, Font Size of 12, with 1.5 line spacing and Justified alignment.
- Submissions made for the Competition are encouraged to have hyperlinks. However, in the absence of hyperlinks, the author(s) must use endnotes.

SUBMISSION GUIDELINES

- All Endnotes must conform to the 4th Edition of OSCOLA rules of citation and must be in Times New Roman font, with Font Size 10 and line spacing of 1.0.
- For OSCOLA rules of citation please follow the link – [OSCOLA RULES OF CITATION](#)
- The body of the manuscript should not contain any personal details of the author for the purpose of anonymity.
- The manuscript must be original and unpublished work and must not be under simultaneous consideration for publication elsewhere.
- Copyright of all submissions selected for publication shall vest with DNLU.

SUBMISSION FORM

AWARDS



Winner

The winner will be awarded with an amount of INR 5000/-.



1st Runner-up

First runner-up will be awarded with an amount of INR 3000/-.



2nd Runner-up

Second runner-up will be awarded with an amount of INR 2000/-.

Internship Opportunity

The first three winners shall be awarded an opportunity to intern with Seven Seas Partners LLP, subject to the policy of the firm.

- Selected articles will be published on the DNLU-SLJ (Online) Platform.
- All participants shall be presented with a Certificate of Participation.

PAYMENT DETAILS

Account Details for Payment

- Bank Name: Punjab National Bank
- Account Holder Name: Dharmashastra National Law University
- A/C Number: 6291000100013591
- IFSC Code: PUNB0629100
- Branch Name: Jabalpur, AHQ Madhya Bharat Area

QR Code for Payment



CONTACT US

Write to us at: dnluslj@mpdnl.ac.in

For more details, visit our [🌐 Website](#) and [📄 LinkedIn Page](#)